

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IDBI Capital Markets & Securities Ltd.
Vs
Surana Industries Ltd.

MAIN PETITION NUMBER :TCP/95/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1141(CHE)/2024, Cont.App/18(che)/2023

COMMON ORDER

IA/1141(CHE)/2024
Cont.App/18(che)/2023

Present: Shri. J. Manivannan, Ld. Counsel for the Liquidator of M/s. Surana Industries Limited.
Shri. S.R. Raghunathan, Ld. Counsel for R1 to R4.
Shri. E. Om Prakash, Ld. Sr. Counsel for R5 & R7.
None for R6.

Arguments partly heard.

Ld. Counsels for the parties are directed to file written synopsis within a week from today.

List both the applications for further hearing on **29.07.2024**.

Interim order to continue in IA/1141(CHE)/2024.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs